

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPETITION FOR SPECIAL LEAVE TO APPEAL (C) NO.29135 OF 2019

MALLAVVA & ANR.

PETITIONERS

VERSUS

KALSAMMANAVARA KALAMMA (SINCE DEAD)
BY LEGAL HEIRS & ORS.

RESPONDENTS

([HEARD BY : HON. J.B. PARDIWALA AND HON. R. MAHADEVAN, JJ.])

Date : 20-12-2024 This matter was called on for pronouncement of
judgment today.For Petitioner (s) Mr. Tarun Kumar Thakur, Adv.
Mr. Abhay Choudhary M, Adv.
Ms. Anuradha Mutatkar, AORFor Respondent(s) Mr. Rajesh Mahale, Sr. Adv.
Mr. Parikshith Maliye, Adv.
Ms. Anuradha Bhat, Adv.
Mr. Harisha S.r., AOR

1. Leave granted.

2. Hon'ble Mr. Justice J.B Pardiwala pronounced the judgment of
the Bench comprising His Lordship and Hon'ble Mr. Justice R.
Mahadevan.3. The appeal is dismissed in terms of the signed reportable
judgment.

4. Pending application(s), if any, stand disposed of.

(CHANDRESH)
COURT MASTER (SH)(POOJA SHARMA)
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)